

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH**

(25) C.P.(IB)-1623(MB)/2018

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.01.2020**

NAME OF THE PARTIES: Sunflag Iron & Steel Co. Ltd.  
V/s  
Uday Bright Bars Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Representative for the Petitioner is present. None for Respondent.
2. Counsel for Petitioner is directed to intimate the next date of hearing to the Respondent.
3. On his request matter is adjourned to **02.03.2020**.

Sd/-

**CHANDRA BHAN SINGH**  
**Member (Technical)**

Sd/-

**SUCHITRA KANUPARTHI**  
**Member (Judicial)**

20.01.2020  
Aah